

(e) the total number of Primary Health Centres in the country and the number of centres, where the aforesaid facility is available?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) The medicines at the Primary Health Centres are supplied by the State Governments and availability of medicines at Primary Health Centres varies from the State to State.

(c) No such survey has been carried out by the Government at the National level.

(d) States have been advised from time to time to ensure adequate supply of medicines at the Primary Health centres.

(e) There are 21802 Primary Health Centres in the country. All Primary Health Centres are required to stock and supply medicines to the beneficiary.

[English]

Bansagar Project in M.P.

4844. SHRI SUKH LAL KUSHWAHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the reasons for not completing the multi-purpose Bansagar Project of Madhya Pradesh, which was scheduled to be completed by the year 1985;

(b) the reasons for closing the Satna office of Lower Poorva canal of Bansagar Project;

(c) whether the Government propose to re-open the Satna divisional office of Bansagar Project; and

(d) if so, the time by which it is likely to be reopened?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The main reasons for delay in completion of Bansagar Project are non-contribution of adequate funds by the States of Uttar Pradesh and Bihar, and delay in finalisation of Rehabilitation and Resettlement policy.

(b) to (d) The Satna Office of Bansagar Project is under administrative control of Government of Madhya Pradesh and decision regarding closing and re-opening of that office depends upon the State Government as per their convenience.

[Translation]

Medical Facilities

4845. DR. MAHADEEPAK SINGH SHAKYA:
SHRI ANANT KUMAR HEGDE:
SHRI PANKAJ CHOWDHARY:
KUMARI UMA BHARATI:
SHRI NAWAL KISHORE RAI:

SHRI N. DENNIS:
JUSTICE GUMAN MAL LODHA:
SHRI NITISH KUMAR:
SHRIMATI SUSHMA SWARAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Public Health Alternative strategies are Needed', as reported in 'The Times of India' dated July 24, 1996;

(b) if so, whether the Expert Committee set up by the Government have recommended that besides Government machinery, other bodies will also be utilised to make available medical facilities to common man of the country;

(c) if so, the details of the other policy decisions taken by the Government;

(d) the plan of the Government to implement the decisions; and

(e) the average amount spent on the health services during the Eighth Five Year Plan and whether the Government propose to achieve the target of 5 percent expenditure on the health services during the coming years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) to (d) An Expert Committee under the Chairmanship of Prof. J.S. Bajaj was constituted to comprehensively review the Public Health System in the Country.

The Committee has submitted its report on 6th June, 1996.

The Committee has made several recommendations. Some of the important recommendations made are:

- (i) Involvement of Non-Governmental Organisations (NGOs) in the development of public health system and the practices through an appropriately developed action plan with suitable funding.
- (ii) Review of National Health Policy.
- (iii) Establishment of health impact assessment cell.
- (iv) Surveillance of critically polluted areas.
- (v) Establishing an Apex Technical Advisory Committee.
- (vi) Opening of Regional Schools of Public Health.
- (vii) Establishing a Centre for Disease Control.

The Report is under examination by the Government.

(e) During Eighth Five Year Plan the allocation for Health Sector (including States/UTs) is Rs. 7582.19 crores and for Family Welfare Sector it is Rs. 6500.00 crores. For finalisation of the Ninth Five Year Plan several working groups have been set up by Planning Commission.

Further details will be known after the finalisation of Ninth Five Year Plan.

[English]

Supply of Indented Medicines

4846. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any time limit has been stipulated for supply of indented medicines to the CGHS beneficiaries;

(b) whether Government are aware that the CGHS beneficiaries are facing a lot of problems in getting the indented medicines in time;

(c) whether the number of authorised chemists of CGHS is very few at present and the CGHS beneficiaries have to cover a long distance in order to get the medicines;

(d) whether there is any proposal to increase the number of authorised chemists from where the CGHS beneficiaries can purchase the medicines;

(e) if so, the time by which a final decision is likely to be taken in this regard;

(f) whether Government have chalked out any new scheme for providing timely medicines to the CGHS beneficiaries; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) Generally the indented medicines are supplied to the CGHS beneficiaries within two working days. However, urgent/life saving medicines are supplied immediately (through 'authority slip') to be collected from the authorised local chemists.

(c) From June, 1996 the number of authorised chemists at Delhi, has been increased from 45 to 60 for 87 allopathic dispensaries.

While selecting the authorised chemists the distance from the dispensary is taken into consideration.

(d) In view of the recent increase in the number of authorised chemist there is no such proposal.

(e) The question does not arise.

(f) and (g) In view of 'a' above no new scheme is under consideration for the time being.

Rehabilitation of Displaced Tribals

4847. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of tribals affected in Maharashtra due to major and minor irrigation projects during the last five years; and

(b) the number of tribals out of them rehabilitated so far?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) The information is being collected and will be laid on the table of the House.

[Translation]

Chambal Modernisation Scheme

4848. VAIDYA DAU DAYAL JOSHI : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any scheme, formulated by CAD, Kota in regard to modernisation of Chambal, has been received by the Government for approval;

(b) if so, whether the Government have since approved it;

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be approved?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (d) Yes Sir, to overcome the problems being faced in Chambal Project, Government of Rajasthan has proposed nine sub-schemes covering an area of about 1 lakh hectares for an estimated cost of Rs. 41 crores for inclusion under the World Bank assisted National Water Management Project-Phase II (NWMP-Phase-II). The proposals for NWMP Phase-II have been finalised and forwarded to the Department of Economic Affairs for onward transmission to the World Bank.

Four-Laning of G.T. Road

4849. PROF. RITA VERMA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the length of road in Bihar proposed to be converted into four lanes during the current financial year, under the 'Four-Laning' scheme of Grand Trunk Road;

(b) the estimated expenditure to be involved and amount spent so far;

(c) the area of land acquired for the purpose;

(d) the population affected or likely to be affected by the acquisition of this land;

(e) whether there is any proposal to construct by-pass along the G.T. Road in Bihar; and